

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00027/2021

DATED THIS THE 23rd DAY OF APRIL 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh.)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

Srikanth.L.K
S/o Late Lingappa,
Aged 33 years,
Officer Superintendent,
Office of Senior Divisional Personnel Officer,
South Western Railway,
Mysuru Division, Mysuru 570 001.Applicant

(By Advocate Shri R.P.Somashekharaiyah)

vs.

1.The Union of India,
Rep. by its Secretary,
Department of Railways,
New Delhi: 110 001.

2.The Disciplinary Authority and the
Senior Divisional Personnel Officer,
Divisional Office, Personnel Branch,
South Western Railway,
Mysuru Division, Mysuru 570 001.

3.The Enquiry Officer/
Divisional Personnel Officer,
Divisional Office, Personnel Branch,
South Western Railway,
Mysuru Division, Mysuru 570 001.Respondents

(By Advocate Shri N.S.Prasad)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

In view of the order passed in Miscellaneous Application No. 202/2021, the Original Application is dismissed as withdrawn with liberty to applicant to challenge the subsequent orders issued by the respondents.

(RAKESH KUMAR GUPTA)
MEMBER (A)

bk

(SURESH KUMAR MONGA)
MEMBER (J)